

Central Administrative Tribunal
Patna Bench, Patna.
[Circuit Court at Ranchi]

OA 51/931/2018

Date of Order:- 29.11.2018

C O R A M

Hon'ble Shri J. V. Bhairava, Member [J]
Hon'le Shri B.V. Sudhakar, Member A)

1. Sunil Chandra Das son of late Sanjay Das, resident of Dewapara, P.O Dangapara, p.S. haranpur, District- Pakur (Jharkhand).

....Applicant

By Advocate : Shri Naveen Kumar
Shri Sunil Kumar Dubey

Vs.

1. The Union of India through its Secretary, Ministry of Defence of India having its office at Room No. 234, South Block, New Delhi and four others.

..... Respondents.

By Advocate : Ms. Babita Bharti

O R D E R (ORAL)

Per J.V. Bairavia, M [J] :- I/c for applicant submits that his father was working in M.E.S and he died in harness on 17.12.2016. After the death of his father he submitted an application for appointment on compassionate ground alongwith all the necessary papers in support of his grievance on 26.06.2018 followed by reminder. In response of his application, the respondent i.e AE (I)AF Singasi, Military Engineer Services, 507 SU AF C/O 99 APO informed the applicant vide letter dated

24th July 2018 that the application of applicant has already been forwarded alongwith all documents for further necessary action. The applicant submits that thereafter he has not received any further progress report in regard to his appointment on compassionate ground and aggrieved by this he approached this Tribunal. However, the I/c for applicant submits that the applicant will be satisfied if directions is issued to respondents to dispose of his representation within stipulated time frame.

2. The I/c for respondents has no objection but he submits that the same will be done in the light of extant rules/guidelines.

3. In view of the above, we direct the respondents to consider and dispose of the application for appointment on compassionate ground of the applicant by passing a reasoned and speaking order within three months from the date of receipt of copy of this order. No costs.

[B.V. Sudhakar] M [A]

[Jayesh V. Bhairavia] M [J]

/mks/

OA 51/981/2018

29.11.2018

Shri Naveen Kumar with Shri Sunil Kumar for applicant
Ms. Babita Bharti, I/c for respondents.

O.A. has been disposed of with direction. Order (oral) as per
separate shets.

[B.V. Sudhakar] M [A]

[Jayesh V. Bhairavia] M [J]

/mks/